

FORM G`**INVITATION FOR EXPRESSION OF INTEREST FOR
ZEAL DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE
(COMMERCIAL) PROJRCT AT NOIDA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Zeal Developers Private Limited CIN: U45200DL2006PTC153351
2.	Address of the registered office	M-113, BASEMENT SITE NO-1 NEW RAJENDER NAGAR NEW DELHI Central Delhi DL 110060 IN (Earlier Registered Office: Shop No. 2E, Site-2, 4 & 20 DDA Market, New Rajinder Nagar, New)
3.	URL of website	https://zealdevelopers.com/
4.	Details of place where majority of fixed assets are located	N-15/16, Sec.18, Gautam Buddh Nagar, Noida-201301
5.	Installed capacity of main products/ services	Commercial Complex having 1744.726 Sq. Mt.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2021 - 2022: - Quantity-NA, Value – 162.71 Lakhs
7.	Number of employees/ workmen	1
8.	Further details including last available financial statements (with schedules) of two years, lists of <u>creditors relevant dates for subsequent events of</u>	Available at https://zealdevelopers.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at https://zealdevelopers.com/
10.	Last date for receipt of expression of interest	23 rd April 2023
11.	Date of issue of provisional list of prospective <u>resolution applicants</u>	3 rd May 2023
12.	Last date for submission of objections to provisional list	8 th May 2023
13.	Process email id to submit EOI	cirp.zealdeveloperspvtltd@gmail.com



Atul Mittal

Resolution Professional

IBBI/IPA-001/IP-P00439/2017-18/10762

Date:07/04/2023

Place: Delhi